

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha

UNSTARRED QUESTION NO. : 4634
(TO BE ANSWERED ON THE 31st March 2022)

FUNCTIONAL AIRPORTS

4634. ADV. ADOOR PRAKASH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the details of the total number of airports in the country, State-wise;**
- (b) the number of airports which have been sanctioned during the last five years, State-wise;**
- (c) whether all these airports have become functional and if so, the details thereof and if not, the present status of construction;**
- (d) whether the Government proposes to construct sixteen more airports in the central region of the country and if so, the details thereof and the locations identified for the same;**
- (e) whether the newly proposed airports would be owned by the Government or private sector; and**
- (f) if so, the details of proposals received from various States including Kerala for the construction of new airports and the present status of each such proposal?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

- (a): The details of Airports operated by Airports Authority of India and other agencies, State-wise, are attached as Annexure.;**

(b) & (c): During the last five years, Government of India has accorded 'In-Principle' approval for development of new Greenfield airports at Hirasar (Rajkot) in Gujarat, Hollongi (Itanagar) in Arunachal Pradesh and Jewar (Noida) in Uttar Pradesh.;

The responsibility of implementation of airport project including funding of the project rests with the concerned airport developer and the respective State Government (in case the State Govt. is the project proponent). Out of the three airports approved during the last five years, Airports Authority of India is undertaking development of Hollongi and Hirasar airports and the works at both the airports have commenced. Jewar airport is a project of State Government of Uttar Pradesh which has undertaken the project under Public Private Partnership (PPP) mode. The State Government has handed over the project to M/s Yamuna International Airport Private Limited (YIAPL) and the works at the airport has been commenced. Timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc.;

;

(d) & (e): In the Central region, Gol has granted 'In-Principle' approval to M/s Gwalior Agriculture Company Limited (GACL), a private developer for setting up of Greenfield Airport at Dabra (Gwalior) in Madhya Pradesh. In addition, 'Site Clearance' approval has also been granted to the Madhya Pradesh Road Development Corporation Limited, a State Government agency, for setting up of a Greenfield Airport at Singrauli in Madhya Pradesh. ;

;

Government of India, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Naagrik) in October, 2016 with the objective to facilitate / stimulate regional air connectivity to currently underserved and unserved airports. Under the Scheme, Gwalior Underserved airport in Madhya Pradesh owned by Indian Air Force (Civil Enclave-AAI) and Jagdalpur & Bilaspur airports in Chattisgarh owned by State Government have been operationalized.

In addition, airports/airstrips at Ambikapur & Raigarh in Chattisgarh and Rewa in Madhya Pradesh have been identified for development and operationalization under RCS-UDAN.

(f): Proposals have been received from concerned State Governments for 'site clearance' for establishment of Greenfield Airports at Mandi in Himachal Pradesh, Pantnagar in Uttarakhand, Kottayam and Kasargod in Kerala, Purandar in Maharashtra and Raichur in Karnataka. As regards Mandi airport, Steering Committee has recommended site clearance subject to certain conditions which have to be fulfilled by the State Government of Himachal Pradesh. Matter of development of Greenfield Airport at Pantnagar is sub-judice. For Kottayam (Sabarimala) Airport, based on the observations of AAI and DGCA, Kerala State Industrial Development Corporation (KSIDC) has been requested to submit updated Techno Economic Feasibility Study Report. As regards, Kasargod airport, the State Government has clarified that the proposed airstrip is only for non-scheduled flights and not a full fledged Greenfield Airport. In respect of Purandar airport, NOC for Site Clearance has been cancelled by the Ministry of Defence (MoD). As regards site clearance for Raichur airport, the project proponent has been requested to provide additional information.

Annexure

Annexure referred to in respect of Part (a) of Lok Sabha Unstarred Question No.4634

Details of Operational Airports State-wise

S.No.	Airport	State/Union Territory	Operated By
1	PORT BLAIR	A&N ISLAND	AAI
2	KADAPAH	ANDHRA PRADESH	AAI
3	KURNOOL	ANDHRA PRADESH	State Govt.
4	RAJAHMUNDRY	ANDHRA PRADESH	AAI
5	TIRUPATI	ANDHRA PRADESH	AAI
6	VIJAYAWADA	ANDHRA PRADESH	AAI
7	VISAKHAPATNAM	ANDHRA PRADESH	AAI
8	PASSIGHAT	ARUNACHAL PRADESH	State Govt.
9	TEZU	ARUNACHAL PRADESH	AAI
10	DIBRUGARH	ASSAM	AAI
11	GUWAHATI	ASSAM	AAI
12	JORHAT	ASSAM	AAI
13	LILABARI	ASSAM	AAI
14	RUPSI	ASSAM	AAI
15	SILCHAR	ASSAM	AAI
16	TEZPUR	ASSAM	AAI
17	DARBHANGA	BIHAR	AAI
18	GAYA	BIHAR	AAI
19	PATNA	BIHAR	AAI
20	CHANDIGARH	CHANDIGARH	AAI
21	BILASPUR	CHHATTISGARH	State Govt.
22	JAGDALPUR	CHHATTISGARH	State Govt.
23	RAIPUR	CHHATTISGARH	AAI
24	DELHI (DIAL)	DELHI	AAI
25	SAFDARJUNG	DELHI	AAI
26	DIU	DIU	AAI
27	GOA	GOA	AAI
28	AHMEDABAD	GUJARAT	AAI
29	BHAVNAGAR	GUJARAT	AAI
30	BHUJ	GUJARAT	AAI
31	JAMNAGAR	GUJARAT	AAI
32	KANDLA	GUJARAT	AAI
33	KESHOD	GUJARAT	AAI
34	MUNDRA	GUJARAT	Private
35	PORBANDAR	GUJARAT	AAI
36	RAJKOT	GUJARAT	AAI
37	SABARMATI RIVER FRONT (W)	GUJARAT	State Govt.
38	STATUE OF UNITY (W)	GUJARAT	State Govt.
39	SURAT	GUJARAT	AAI
40	VADODARA	GUJARAT	AAI
41	HISAR	HARYANA	State Govt.
42	KANGRA (GAGGAL)	HIMACHAL PRADESH	AAI
43	KULLU (BHUNTAR)	HIMACHAL PRADESH	AAI
44	SHIMLA	HIMACHAL PRADESH	AAI

45	MANDI (H)	HIMACHAL PRADESH	State Govt.
46	RAMPUR (H)	HIMACHAL PRADESH	State Govt.
47	JAMMU	JAMMU AND KASHMIR	AAI
48	SRINAGAR	JAMMU AND KASHMIR	AAI
49	JAMSHEDPUR	JHARKHAND	Private
50	RANCHI	JHARKHAND	AAI
51	BELAGAVI	KARNATAKA	AAI
52	BENGALURU (BIAL)	KARNATAKA	BIAL
53	BIDAR	KARNATAKA	MoD/Private
54	HUBBALLI	KARNATAKA	AAI
55	KALABURAGI	KARNATAKA	AAI
56	MANGLURU	KARNATAKA	AAI
57	MYSURU	KARNATAKA	AAI
58	VIDYANAGAR	KARNATAKA	Private
59	COCHIN (CIAL)	KERALA	CIAL
60	KANNUR(KIAL)	KERALA	KIAL
61	KOZHIKODE	KERALA	AAI
62	THIRUVANANTHPURAM	KERALA	AAI
63	LEH	LADHAKH	AAI
64	AGATTI	LAKSHDWEEP ISLAND	AAI
65	BHOPAL	MADHYA PRADESH	AAI
66	GWALIOR	MADHYA PRADESH	AAI
67	INDORE	MADHYA PRADESH	AAI
68	JABALPUR	MADHYA PRADESH	AAI
69	KHAJURAHO	MADHYA PRADESH	AAI
70	AKOLA	MAHARASHTRA	AAI
71	AURANGABAD	MAHARASHTRA	AAI
72	GONDIA	MAHARASHTRA	AAI
73	JALGAON	MAHARASHTRA	AAI
74	JUHU	MAHARASHTRA	AAI
75	KOLHAPUR	MAHARASHTRA	AAI
76	MUMBAI (MIAL)	MAHARASHTRA	MIAL
77	NAGPUR	MAHARASHTRA	AAI
78	NANDED	MAHARASHTRA	Private
79	NASIK (HAL OZAR)	MAHARASHTRA	HAL
80	PUNE	MAHARASHTRA	AAI
81	SHIRDI	MAHARASHTRA	State Govt.
82	SHOLAPUR	MAHARASHTRA	AAI
83	SINDHUDURG	MAHARASHTRA	Private
84	IMPHAL	MANIPUR	AAI
85	SHILLONG (UMROI)	MEGHALAYA	AAI
86	LENGPUI(AIZWAL)	MIZORAM	State Govt.
87	DIMAPUR	NAGALAND	AAI
88	BHUBANESWAR	ODISHA	AAI
89	JHARSUGUDA	ODISHA	AAI
90	ROURKELA	ODISHA	SAIL
91	PUDUCHERRY	PUDUCHERRY	AAI
92	ADAMPUR	PUNJAB	AAI
93	AMRITSAR	PUNJAB	AAI
94	BHATINDA	PUNJAB	AAI
95	LUDHIANA	PUNJAB	AAI

96	PATHANKOT	PUNJAB	AAI
97	BIKANER	RAJASTHAN	AAI
98	JAIPUR	RAJASTHAN	AAI
99	JAISALMER	RAJASTHAN	AAI
100	JODHPUR	RAJASTHAN	AAI
101	KISHANGARH	RAJASTHAN	AAI
102	KOTA	RAJASTHAN	AAI
103	UDAIPUR	RAJASTHAN	AAI
104	PAKYONG	SIKKIM	AAI
105	CHENNAI	TAMILNADU	AAI
106	COIMBATORE	TAMILNADU	AAI
107	MADURAI	TAMILNADU	AAI
108	SALEM	TAMILNADU	AAI
109	THOOTHUKUDI	TAMILNADU	AAI
110	TIRUCHIRAPALLI	TAMILNADU	AAI
111	HYDERABAD (GHIAL)	TELANGANA	HIAL
112	HYDERABAD BEGAMPET	TELANGANA	AAI
113	AGARTALA	TRIPURA	AAI
114	AGRA	UTTAR PRADESH	AAI
115	AYODHYA	UTTAR PRADESH	AAI
116	BAREILLY	UTTAR PRADESH	AAI
117	GORAKHPUR	UTTAR PRADESH	AAI
118	HINDON	UTTAR PRADESH	AAI
119	KANPUR (CHAKERI)	UTTAR PRADESH	AAI
120	KANPUR CIVIL	UTTAR PRADESH	AAI
121	KUSHINAGAR	UTTAR PRADESH	AAI
122	LUCKNOW	UTTAR PRADESH	AAI
123	MEERUT	UTTAR PRADESH	AAI
124	MORADABAD	UTTAR PRADESH	AAI
125	PRAYAGRAJ	UTTAR PRADESH	AAI
126	VARANASI	UTTAR PRADESH	AAI
127	Chinyalisaur(H)	UTTARAKHAND	State Govt.
128	DEHRADUN	UTTARAKHAND	AAI
129	Gaucher(H)	UTTARAKHAND	State Govt.
130	HALDWANI(H)	UTTARAKHAND	State Govt.
131	New Tehri (H)	UTTARAKHAND	State Govt.
132	PANT NAGAR	UTTARAKHAND	AAI
133	PITHORAGARH	UTTARAKHAND	State Govt.
134	Sahastradhara(H)	UTTARAKHAND	State Govt.
135	Srinagar(H)	UTTARAKHAND	State Govt.
136	BAGDOGRA	WEST BENGAL	AAI
137	BEHALA	WEST BENGAL	AAI
138	COOCH BEHAR	WEST BENGAL	AAI
139	DURGAPUR	WEST BENGAL	Private
140	KOLKATA	WEST BENGAL	AAI

Note: H- Heliport

W- Wateraerodrome